NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 60(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

NAME OF THE COMPANY: M/s. Sh. Sushil Prakash Saxena V/s. M/s Primepoint Developer Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.	NO. N	AME D	DESIGNATION	REPR	ESENTATION	SIGNATURE
	S.P	Sale	Peliliag.		×.	Am
			an Yadaw		Resps.	Gas
3 ·	Barir	ider Siz	L Maur	Pes	Res 4	4

ORDER

Petitioner is present in person. The Learned counsel for the respondent is also present. Due to the absence of the learned counsel for the petitioner, arguments could not be heard today.

List on 17.11.2016 for arguments.

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)